

c
NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 253/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES: Hathway Cable & Datacom Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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88)	Mr. Chandrakant Mhadeshwar i/b Trilegal	Advocate per petitioner	
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ORDER

CSP 253/230-232/NCLT/MB/MAH/2017

CSP 254/230-232/NCLT/MB/MAH/2017

On withdrawal memo filed by the Petitioner Counsel for withdrawing the Scheme
Petition, the same is hereby dismissed as withdrawn with a liberty to proceed in accordance
with the law.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)